

**CENTRAL ADMINISTRATIVE TRIBUNAL****PRINCIPAL BENCH****O.A. No. 1379/2017**

New Delhi, this the 27<sup>th</sup> day of April, 2017

**HON'BLE MR. SHEKHAR AGARWAL, MEMBER (A)  
HON'BLE MR. RAJ VIR SHARMA, MEMBER (J)**

1. Association of Radio and TV Engg. Employees  
Room No.542, AkashwaniBhawan,  
New Delhi-110001  
Through President Umesh Chandra, Aged 56 years,  
S/o Sh. Abhay Ram Sharma  
G-119, Sanjay Nagar, Sec-23,  
Ghaziabad-201002.
2. HariPratapGautam, Aged 29 Years  
S/o Sh. Lakhan Singh,  
Working as Engineering Assistant,  
DDK, New Delhi.  
C-14/15, Radio Colony, Kingsway Camp,  
Delhi-110009
3. Ms. Monika Rani, Aged 28 Years  
D/o Sh. Dheeraj Singh,  
Working as Engineering Assistant,  
CPC, New Delhi.  
C-1/9, Radio Colony, Kingsway Camp,  
Delhi-110009
4. VarugheseGeorge, Aged 33 Years  
S/o Sh. George Verghese,  
Working as Engineering Assistant,  
DDK, Bangalore,  
C-20, Doordarshan Quarters, HMT Estates,  
Jallahali  
Bangalore-560013 (Karnataka)
5. Jitin Krishna B.S., aged 26 Years  
S/o Sh. Balakrishnan K.K.,  
Working as Engineering Assistant,

DDK, Bangalore,  
r/o 5/9, MahalakshmiNilayaMatadhalli,  
RT Nagar,  
Bangalore-560032. ...Applicants

(By Advocate :ShriYogesh Sharma)

**Versus**

1. Union of India  
Through the Secretary  
Ministry of Information & Broadcasting,  
6<sup>th</sup> Floor, ShastriBhawan,  
New Delhi-110 001.
  
2. PrasarBharti Broadcasting Corporation,  
Through its Chief Executive Officer,  
Phase-III, DoordarshanBhawan,  
Copernicus Marg,  
New Delhi-110 001.
  
3. Director General,  
All India Radio,  
Parliament Street,  
New Delhi.
  
4. Director General,  
Doordarshan,  
DoordarshnBhawan,  
New Delhi. ....Respondents

**O R D E R (O R A L)**

**Hon'ble Mr.ShekharAgarwal, Member (A)**

MA-1383/2017 for joining together is allowed.

This OA has been filed by the applicant seeking following relief:-

- "(i) Direct the respondents to immediately and forthwith grant the benefits of higher pay scale of Pay Band-II with grade pay Rs.4600 (which is the replacement scale of Rs.6500-10500 as per 6<sup>th</sup> CPC which came into force 01.01.2006) to all the Applicants/Engineering Assistants w.e.f. their dates of appointments along with arrears of pay and all other consequential benefits which have been granted to the Engineering Assistant (EAs) who joined on or before 0510.2007; including interest.
- (ii) May also pass any further order(s) direction(s) as be deemed just and proper to meet the ends of justice including the costs of litigation."

2. Learned counsel for the applicant submitted that this OA is similar to O.A.No.1742/2004 which was decided by this Tribunal on 31.05.2006. The applicant has submitted representation on 17.01.2014 seeking extension of same benefit as was given to the applicant in the aforesaid judgment. However, the respondents have yet to betake any decision on the same. Learned counsel for the applicant submitted that the applicants would be satisfied if directions are given to the respondents to consider their representation in the light of the aforesaid judgment and extend the same benefit to the applicants herein.

3. In view of the limited prayer made by learned counsel for the applicant, we dispose of this OA at the admission stage itself without issuing notice to the respondents and

without going into the merits of this case, with a direction to them to decide the pending representation of the applicants in the light of the judgment of this Tribunal passed in OA No.1742/2004. In case the applicants are found to be similarly placed then they may be extended the same benefits. In any case the disposal of the representation may be communicated by the respondents by means of a reasoned and speaking order within a period of Eight weeks from the date of receipt of a certified copy of this order. No costs.

**(Raj Vir Sharma)**  
**Member(J)**

**(Shekhar Agarwal)**  
**Member(A)**

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